

MINUTES OF EFC NO.02/AM11 DATED 20.5.2010

Meeting No.2/AM11 of Export Import Facilitation Committee (EFC) was held on 20.05.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Ms. Shubhra, Jt.DGFT	DGFT
2.	Shri A.K. Agarwal, Jt. Industrial Advisor	C&PC
3.	Shri Sunil Kumar, SO	D/o Agriculture
4.	Shri Suraj Bhan, Dy.Secy (Prov)	MHA
5.	Shri P.P. Srivastava, Dy . IA	C&PC
6.	Mrs. Amarjeet Sroa, FTDO	DGFT.

3. After deliberations, following decisions were taken:

3.1 Import Cases (Total 141 Cases)

3.1.1 Following 34 applications for import were approved.

Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
1	2	Prashanti Polymers India P Ltd., Bangalore 01/53/8/675/AM09/P-39/IC	2/7/2009	700 MTs Scrap of Plastics in Flakes	77.17	Approved 660 MTs subject to conditions imposed by MOEF and C&PC and P.N. NO.392 read with Policy Circular No.20 dated 12.3.2003.
2	6	Monali M Kulkarni, Delhi. 01/53/8/186/AM10/M-31	6/17/2009	1 No. Red Eared Slider Pet Turtle	No commercial value.	Approved subject to conditions imposed by D/o AHD&F
3	8	Tata Institute of Fundamental Research, Mumbai 01/53/162/413/AM10/T-17/	6/22/2009	300 Breeding Pairs Zebra Fishes as detailed in the application	3.63	Approved subject to conditions imposed by D/o AHD&F and Biotechnology.
4	22	Century Metal Recyclings P. Ltd., New Delhi 01/53/8/511/AM10/C-52/IC	12/12/2009	100 MTS Aluminium Scrap Tromas and 100 MTs Aluminium Scrap Zorba	139.65	Approved 100 MTs of Aluminium Scrap Tromas subject to conditions imposed by MOEF. Rejected request for Import of Aluminium Scrap Zorba.
5	23	State Trading Corporation of India, Bangalore 01/53/8/611/AM10/T-48/IC	12/23/2009	2000 MTs Farmers Dressed Feed Oats packed in 50 Kgs Bags	271.15	Case be sent to PRC for Stock & Sale and para 2.11 of FTP.
6	30	Laxmi Trading Co., Delhi	5/10/2010	300,000 Kgs R407C 300 Ton	34.62	As applied.

		01/53/8/82/AM11/L-6/IC		Gas		
7	34	Delhi Police, Delhi 01/53/162/1579/AM10/D-35/	2/25/2010	1980 Nos. Glock 17 Pistol	465.94	Subject to conditions imposed by MHA
8	36	Globe Products, Jamnagar 01/53/162/1561/AM10/G-45/IC	3/2/2010	400 MTs Acrylic Plastic Sheet Scrap	120	Approved 285 MTs subject to conditions imposed by MOEF and C&PC and P.N. NO.392 read with Policy Circular No.20 dated 12.3.2003.
9	48	Highgrove Stud & Agricultural Farms, Mumbai 01/53/162/1683/AM10/H-40/	3/19/2010	24 Broodmares and 1 Stallion	1358.65	Subject to conditions imposed by D/o AHD&F
10	59	Sharon Beo-Medicine Ltd., Mumbai 01/53/8/3/AM11/S-3/IC	4/5/2010	2120 Nos. Breeding Pairs of Rats & Mice	40.12	Subject to conditions imposed by D/o AHD&F
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
11	61	Rajdeep Impex, New Delhi 01/53/8/7/AM10/R-1/	4/6/2010	6500 Nos. Air Conditioners with HCFC22 Gas	494.40	Approved 5000 Nos. Air Conditioners subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
12	63	Laxmi Trading Co., Dehli 01/53/8/9/AM11/L-1/IC	4/7/2010	570 MTs HCFC 134 A	400.69	As applied.
13	66	Jain Capacitor P Ltd., Delhi 01/53/8/17/J-2/AM11	4/13/2010	5000 Pcs Air conditiones with R-22 Gas as detailed in the application	381.80	As applied.
14	67	Venkateshwara Hatcheries P Ltd., Pune 01/53/8/19/V-2/AM11/IC	4/13/2010	100,000 Nos. Specific Patogen Free Eggs	74.59	Subject to conditions imposed by D/o AHD&F
15	69	Anthem Promotions, Delhi 01/35/8/28/AM11/A-1/IC	4/15/2010	3000 Nos. Airconditioners with HCFC 22 Gas	303.22	As applied.
16	75	Sherry Exim P Ltd., New Delhi 01/35/8/26/AM11/S-9/AM11	4/16/2010	4100 Nos. Air conditioners containing HCFC-22 gas as detailed in the application	456.00	As applied.
17	77	CMN Distributors P Ltd., Mum 01/53/8/33/AM11/C-4/IC	4/16/2010	504 Nos. Air conditioners with HCFC-22 Gas as detailed in the application	62.43	Approved 504 Nos. Air Conditioners subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
18	87	Hi-Tech Air System, New Delhi 01/53/8/43/AM11/H-3/IC	4/22/2010	12331 Sets Air Conditioners with HCFC 22 Gas	2485.58	As applied.
19	93	MIRC Electronic Ltd., Mumbai 01/53/8/47/AM11/M-6/IC	4/26/2010	10,500 Sets Air conditioners with HCFC-22 gas	997.34	As applied.
20	94	MIRC Electronic Ltd., Mumbai 01/53/8/48/AM11/M-5/IC	4/26/2010	70,000 Sets Air conditioners with HCFC-22 as deatiled in the application	6392.01	As applied.

21	95	MIRC Electronic Ltd., Mumbai 01/53/8/49/AM11/M-4/IC	4/26/2010	26,500 Sets Air conditioners with HCFC-22 as deatiled in the application	2554.00	As applied.
22	96	MIRC Electronic Ltd., Mumbai 01/53/8/41/AM11/M-2/IC	4/26/2010	35,000 Sets Air conditioners with HCFC-22 as deatiled in the application	3135.03	As applied.
23	97	MIRC Electronic Ltd., Mumbai 01/53/8/50/AM11/M-3/IC	4/26/2010	38,000 Sets Air conditioners with HCFC-22 as deatiled in the application	3441.76	As applied.
24	108	The Lake Palace Hotel & Motels P Ltd., Udaipur 01/53/8/64/AM11/T-5/IC	5/3/2010	One Emergency Locator Transmitter with Rod Antenna	1.06	Subject to conditions imposed by DGCA
25	109	Boutique Hotels India P Ltd., Delhi 01/35/8/66/AM11/B-2/	5/4/2010	126 Nos. Air conditioners under EPCG Scheme	42.09	As applied.
26	110	Cairn Energy India Pty Ltd., Chennai 01/53/8/65/AM11/C-7/IC	5/4/2010	Explosives as detailed in the application	5.02	Subject to conditions imposed by PESO
27	116	Nandan Kanan Zoological Park, Orissa 01/35/162/AM11/N-3/IC	5/7/2010	Syringe Projector / Tranquilization Equipment as detailed in the application	5.99	Subject to conditions imposed by MOEF.
28	117	Shankar S Impex, Delhi 01/53/8/74/AM11/S-16/IC	5/7/2010	40,000 Nos. Air Conditioners with R-22 Gas and 520 MTs R-410 A gas in Cylincer	3160.96	As applied.
29	118	Cool Tech, Kerala 01/53/162/119/AM11/C-9/	5/7/2010	46,920 Kgs R-134 A Gas	10.62	Approved as applied subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
30	120	Sai Tel, New Delhi 01/53/8/73/AM11/S-15/IC	5/10/2010	520 MTs of R-410 A Gas and 520 MTs R-407C Gas filled in cylinders	933.92	As applied.
31	121	EIH Ltd., Delhi 01/53/8/7/AM11/E-6/IC	5/10/2010	One Emergency Locator Transmitter, One Carry Off Cas for Konnad 406/AS, One Mounting Bracket and One Water Switch Sensor as detailed in the application	11.37	Subject to conditions imposed by DGCA.
32	122	Cool Waves, New Delhi 01/53/8/526/AM10/C-57/IC	5/10/2010	release of balance quantity of 35,000 ACs containnig HCFC22 gas	propotionate CIF value	Approved balance quantity of 35,000 Air conditioners.
33	123	R.K. Industries IV, Chennai 01/53/8/92/AM11/R-7/IC	5/14/2010	One Cessna Aircraft	56.40	Subject to conditions imposed by DGCA
34	138	Shyam & Co Sales, Ambala Cantt 01/53/8/78/AM11/S-	5/8/2010	86 Nos. Airconditioners R-22 Gas	19.25	As applied.

3.1.2 Following 74 applications for import were deferred.

Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
1.	3	Agappe Diagnostics Ltd, Kerala 01/53/8/782/AM09/A-88/IC	3/3/2009	0.600 Kgs Acetone Dehydrate Rabbit Brain Powder	0.92	Reminder may be sent AHD&F
2.	5	Nucleus Microsystems P Ltd., Delhi 01/53/8/423/AM10/N-20/IC	5/10/2009	200 GPS/ GPRS Vehicle Training System	6.11	Reminder may be sent MHA
3.	9	IndiaGen Ltd., Hyd 01/53/162/514/AM10/I-10/	7/3/2009	50,000 Units (Straws) Frozen Bovine Semen	72.38	Reminder may be sent AHD&F
4.	10	Javed Tapia, Mumbai. 01/53/8/316/AM10/J-15/IC	8/7/2009	Riding Horses - 3 Nos.	21.00	Reminder may be sent AHD&F
5.	11	ETA General P Ltd., Chennai 01/53/8/81/AM11/IC	5/10/2010	83,333 Nos. Air conditioners with HCFC Gas	10000.00	Reminder may be sent MOEF
6.	12	Valeth Hightech Composites P. Ltd., Chennai. 01/53/162/817/AM10/V-16	8/25/2009	One Set Air Craft Kit.	20.15	Reminder may be sent DGCA
7.	13	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6	8/31/2009	Microorganisms - Microbiological Strains	0.12	Reminder may be sent to M/o Health.
8.	14	Indian Institute of Technology, Mumbai 01/53/162/335/AM10/I-7	9/3/2009	One Case of Cartridge Re 12 G Mini Electric HV/One Case of Cartridge Re 12 G Mini Electric MV	not given	Reminder may be sent to M/o Defence.
9.	15	Metrochem API P Ltd., Hyd 01/53/162/944/AM10/M-48/IC	9/22/2009	250,000 Kgs 2,2,2 Trifloro Ethanol	96.18	Firm may be reminded along with DL issued by D/o Pharma to furnish the reply within 30 days, failing which case will be considered as closed.
10.	17	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69	10/5/2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Reminder may be sent to MHA
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
11.	19	Commisioner of Police, Mumbai	11/12/2009	694 MP9 Tactical Machine Pistols		Reminder may

		01/53/162/1165/AM10/C-54/IC		with Aimpoints Micro T1 Dot Slight with 2 extra magazine for a CIF value of Rs. 11,12,50,000 1000 9mm M&P Pistol with Standard Accessories of a CIF value of Rs.2,19,60,028/- and 10 accessories of M4 Carbines 175 Nos. of M4 Carbines for CIF value Nil		be sent to MHA
12.	20	Sugandh Vridhi Perfumeries, Amritsar 01/53/8/46/AM11/S-13/IC	11/18/2009	300,000 kgs Saussurea Lappa Kuth	151.80	Reminder may be sent to D/o Agriculture
13.	24	Vision New P Ltd., Delhi 01/53/8/634/AM10/V-28	1/6/2010	One Mini TT1 Canon Ce One Flex TT5 Canon CE	0.19	Reminder may be sent to MHA
14.	25	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1/13/2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Reminder may be sent to CPCSEA.
15.	27	Mitchi Properties & Investment (Delhi) P Ltd., Delhi 01/53/162/279/AM10/M-16	1/30/2010	13860 MTs Plastic Waste / Scrap	3326.40	Reminder may be sent to C&PC.
16.	28	Raj Udyog, Satara 01/53/162/1482/AM10/R-55	2/3/2010	300 Nos. Guineas Pigs	4.53	Reminder may be sent to AHD&F
17.	29	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B- 38/	2/12/2010	10,000 MTs High Ferro Manganese Slag	900	Reminder may be sent to MOEF & M/o Steel
18.	35	Delhi Police, Delhi 01/53/162/1580/AM10/D-36/	2/25/2010	140 Nos. SMG MP5 with accessories & Spares	172.3	Reminder may be sent to MHA
19.	37	Enkei Castaloy Ltd., Pune 01/53/8/733/AM10/E-32	3/2/2010	1000 MTs Aluminium Scrap	0.87	Reminder may be sent to MOEF & DC(SSl)
20.	40	Sports shot, Mumbai 01/53/162/1630/AM10/S-132	3/3/2010	05 St of CM 162E1 (CH) Morini AP 162E1 Grip M and 1St of (DE) of Scatt Trainer	3.49	Reminder may be sent to MHA. Firm to furnish copies of supply orders.
21.	41	R.K Plastics, Falna 01/53/162/55/AM11/R-2/IC	3/3/2010	1050 MTs Plastic Waste / Scraps	217.35	Reminder may be sent to MOEF and C&PC
22.	43	Meditech System, Indore 01/53/8/741/AM10/M-76	3/10/2010	Syringe Projector / Tranquilization Equipment	1.87	Reminder may be sent to MOEF

23.	44	Sky Wanderers P Ltd., Ahmedabad 01/53/8/743/AM10/S-134/IC	3/11/2010	One 2nd Hand Passenger Carrying Hiflyer Tethered Helium Balloon with suspension cable, winch assembly and gondola with spares & accessories	189	Reminder may be sent to MHA & DGCA
24.	45	VHCL Industries Ltd., Kolkata 01/53/8/757/AM10/V-33/	3/15/2010	3600 MTs Virgin Plastic Scrap	777.6	Reminder may be sent to C&PC.
25.	46	Nera Telecommunication P Ltd., New Delhi 01/53/8/748/AM10/N- 36/	3/16/2010	11 Nos. Transceiver inmarsat Thame M4 and 1 No. Foldable Antenna of Anmarsat M4	1.3	Reminder may be sent to MHA
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
26.	47	Rashmi Impex, New Delhi 01/35/8/749/AM10/R-56/IC	3/17/2010	10,000 Nos. of cylinder Refrigerant R134 A (13.6 Kgs) in each cylinder	139.95	Reminder may be sent to MOEF
27.	49	Great Indian Nautanki Co P Ltd., New Delhi 01/53/8/759/AM10/G-48	3/22/2010	25 Pyrotechnics Accessories	203.12	Reminder may be sent to MHA.
28.	50	Eastern Shipchandlers P Ltd, Mumbai 01/53/8/762/AM10/E-35/IC	3/23/2010	100 Sets MoB Smoke / Light with Bracket LTA Set	40.9	Reminder may be sent to MHA
29.	51	Sharp Ferro Alloy Ltd., Del 01//53/8/764/AM10/S-142	3/30/2010	25,000 Ferro Manganese Slag	2220.75	Reminder may be sent to MOEF and Steel
30.	52	Astadik Overseas, Bangalore 01/53/162/1735/AM10/A-92	3/30/2010	2000 MTs Oats	257.60	Reminder may be sent to Agriculture & Co-operation.
31.	54	EIAV Agricultural Ventures P Ltd., (ELBIT)Bangalore 01/53/162/1730/AM10/E-36	3/31/2010	4000 Nos. Embryos (Frozen)	423.72	Reminder may be sent to AHD&F
32.	55	MMTC, New Delhi 01/53/8/768/AM10/M-84	3/31/2010	30,00 MT Ferro Manganese Slag	2116.00	Reminder may be sent to firm to furnish reply to MOEF within 30 days, failing which case will be treated as closed. Reminder may

						also be sent to M/o Steel.
33.	56	Trident Infosol (P) Ltd., Delhi 01/53/8/8/AM11/T-1/IC	4/1/2010	361 Nos. Reflex Sight and 361 Nos. Mount as detailed in the application	68.92	Reminder may be sent to MHA
34.	57	Marline Impex, Kolkata 01/53/162/1727/AM10/M-83	4/2/2010	329,200 Number Live Aquarium Ornamental Fish	55.52	Reminder may be sent to AHD&F
35.	58	Shreya Sawhney, Delhi 01/53/8/767/AM10/S-143	4/5/2010	One Horse	10.00	Reminder may be sent to AHD&F
36.	62	Secon, Visakapatnam 01/53/8/6/AM11/S-5/IC	4/6/2010	2 Pcs Radar JRC JMA 2343	1.55	Reminder may be sent to MHA
37.	64	Kanadia Fyr Fyter P Ltd., Bhavnagar 01/53/8/162/155/AM11/K-2	5/10/2010	16,000 Number NAF, PIV, HCFC Blend i.e. a mixture of 90% Dichlorotribluoroethane (HCFC123) + 8% Pentafluoroethane (HFC 125) + 2% Isopropenylmethyl – Cyclohexane (D- Limonene)	109.34	Reminder may be sent to MOEF
38.	65	Jain Tube Corporation, Falna 01/53/162/56/AM11/J-1/IC	4/13/2010	330 MTs Plastic Waste & Scraps	68.31	Reminder may be sent to firm to furnish reply to MOEF within 30 days, failing which case will be treated as closed. Reminder may also be sent to D/o C&PC.
39.	70	Leadstone Energy Ltd., Kolkata 01/53/8/25/AM11/L-5/IC	4/15/2010	3300 MTs fully Drained Waste Lead Acid Batteries (whole or Crushed)	1485.00	Reminder may be sent to firm to furnish reply to MOEF within 30 days, failing which case will be treated as closed.
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks

40.	71	LNG Security Services P Ltd., Delhi 01/53/8/22/AM11/L-3/IC	4/15/2010	30 Cartridges as detailed in the application	0.54	Reminder may be sent to MHA
41.	72	LNG Security Services P Ltd., Delhi 01/53/8/21/AM11/L-4/IC	4/15/2010	Two RE 70 M3 Plus Maxi De Armer Disrupter Recoilles with accessories as detailed in the application	28.63	Reminder may be sent to MHA
42.	73	LNG Security Services P Ltd., Delhi 01/53/83/AM11/L-7/IC	4/15/2010	8 RE 12 G Mini Recoilles Disrupter with accessories and 1600 Cartridges as mentioned in the application	49.55	Reminder may be sent to MHA
43.	76	Elcome Marine Services P Ltd, Mum 01/53/8/32/AM11/E-4/IC	4/16/2010	5 Nos. Vector D 750 complete with all accessories	76.84	Reminder may be sent to MHA
44.	78	Elcome Marine Services P Ltd, Mum 01/53/8/31/AM11/E-3/IC	4/16/2010	One No. MDC 941 with complete Accessories (Koden Radar)	1.92	Reminder may be sent to MHA.
45.	80	The Indian Hotels Co Ltd., Mum 01/35/8/29/MA11/T-3/IC	4/16/2010	5010 Kgs Kome (Koshibuki) Rice	27.25	Reminder may be sent to D/o Agriculture
46.	81	Modern Pet Centre, Kolkata 01/53/162/78/AM11/M-1	4/19/2010	111,671 Nos. Live Ornamental Fish	31.38	Reminder may be sent to AHD&F
47.	84	The STC of Indai Ltd., Delhi 01/53/8/34/AM11/T-4/IC	4/19/2010	1500 MTs Oats	222.39	Reminder may be sent to D/o Agriculture
48.	85	Aero Space, New Delhi 01/35/8/39/AM11/A-2	4/21/2010	One Emergency Locator Transmitter	0.68	Reminder may be sent to DGCA
49.	88	Cadila Healthcare Ltd., Ahd 01/53/8/40/AM11/C-5/IC	4/22/2010	15,750 Nos. Day Old Parent Stock Pekin Ducks	74.12	Reminder may be sent to AHD&F
50.	90	Punjab Livestock Development Board, Chandigarh 01/53/8/44/AM11/P-3/IC	4/23/2010	200 Nos. Holstein Fresian Embroys	442.03	Reminder may be sent to AHD&F
51.	98	Shantha Biotechnics Ltd., Hyd 01/53/162/105/AM11/S-12/IC	4/26/2010	800 Nos. Mice	12.87	Reminder may be sent to firm to furnish reply to AHD&F within 30 days, failing which

						case will be treated as closed.
52.	99	Shah Products, Jamnagar 01/53/8/54/AM11/S-11/IC	4/26/2010	200 MTs Acrylic Scrap	38.25.	Reminder may be sent MOEF and C&PC
53.	100	Indo Pacific Aviation Ltd., Delhi 01/53/8/56/AM11/I-5	4/27/2010	One Emergency Locator Transmitter Kit	3.38	Reminder may be sent to DGCA
54.	101	Arunjyoti Enterprises Ltd., Secunderabad 01/53/8/55/MA11/A-4/IC	4/27/2010	Two Night Vision Goggles/ Binoculars	3.41	Reminder may be sent to MHA
Sl.No.	Case No.	Name of the Firm/ File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
55.	102	Open Skies Powering Aviation, Mumbai 01/53/8/57/AM11/O-1/IC	4/27/2010	One Maule MT 70235 Light Air Craft	62.95	Reminder may be sent to DGCA
56.	103	CRPF, New Delhi 01/53/162/117/AM11/C-6/IC	4/28/2010	540 nos. MP 5 A-3 Calibre (Sub Machine Gun) along with Accessories, spares and guages as detaled in the application	8.31	Reminder may be sent to MHA
57.	104	Army polo & Riding Club, Delhi 01/35/8/782/AM09/A-88/IC	4/29/2010	20 Equestrian / Polo Ponies	150.00	Reminder may be sent to AHD&F
58.	105	Focus Energy Ltd., New Delhi 01/5/61/AM11/F-1/IC	4/30/2010	Explosives	17.69	Reminder may be sent to PESO
59.	106	Bharat Hotels Ltd., Delhi 01/53/8/60/AM11/B-1/IC	4/30/2010	Transceiver weather Radar, Antenna, Control Pannel, Configuration	not given	Reminder may be sent to MHA
60.	107	RPC Foods Ltd., New Delhi 01/53/8/59/AM11/R-4/IC	4/30/2010	72,000 Kgs Thai Jasmic Rice 72,000 Kgs Thai Glutinous Rice	66.25	Reminder may be sent D/o to Agriculture
61.	111	Army Stores, Kolhapur 01/53/162/142/AM11/A-6/	5/5/2010	4500 Boxes .177 Cal Air Pellets	28.90	Reminder may be sent to MHA
62.	112	Ambitious Marketing, New Delhi 01/53/8/69/AM11/A-5/IC	5/5/2010	4750 Units Air Conditioners with HCFC-22 Gas	445.27	Reminder may be sent to MOEF.
63.	113	Reliance Ports & Terminals Ltd., 01/53/8/67/AM11/R-5/IC	5/5/2010	One Set Radar, Vision Master FT 340 APRA with inbuilt ECDIS	13.55	Reminder may be sent to MHA
64.	114	HCL Comnet Ltd., Noida 01/53/8/71/AM11/H-5/IC	5/6/2010	331 Sets Satellite Communication Equipment as detailed in the application	65.71	Reminder may be sent to MHA. Firm

						may be advised to furnish WPC Licence.
65.	115	HCL Comnet Ltd., Noida 01/53/8/63/AM11/H-4/IC	5/6/2010	27 Sets Satelliet Communication Equipments	14.12	Reminder may be sent to MHA. Firm may be advised to furnish WPC Licence.
66.	119	Kartik Traders, Surat 01/53/8/75/AM11/K-3/IC	5/10/2010	54,000 Kgs R-134 A	47.19	Comments awaited from MOEF
67.	125	Maharashtra Aluminium Extrusions, Thane 01/53/162/1168/AM10/M-65/IC	11/20/2010	100 MTs Aluminium Dross	19.20	Reminder may be sent to MOEF.
68.	128	Elcome Marine Services P Ltd, Mum 01/53/8/30/AM11/E-2/IC	4/16/201	10 Nos. 2 KW HD Digital Radar	11.92	Reminder may be sent to MHA and DOT.
69.	129	Mazagon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	5/10/2010	Five Nos. Radar, Monitor, Slave Monitor Track Ball, SBS Spares as detaled in the application	57.00	Reminder may be sent to MHA
70.	131	Kirti Industries, Falna 01/53/162/54/AM11/K-1/IC	4/13/2010	1980 Cellulose of Virgin Plastic Scrap	409.86	Reminder may be sent to MOEF
71.	136	Larsen & Toubro Ltd., Mumbai 01/53/8/5/L-2/AM11/IC	4/6/2010	5280 Sq. Meter used Aluma Form Work Table form system in completely knocked down condition	115.32	Reminder may be sent to DIPP.
72.	139	Essar Oil Ltd., Mumbai 01/53/8/86/AM11/E-8/IC	5/11/2010	420,000 Alkylate	226296	Reminder may be sent to P&NG
73.	140	Chirag Enterprises, Jamnagar 01/53/162/139/AM11/C-10	5/7/2010	2000 MTs Acrylic Plastic Scrap	423.00	Reminder may be sent to C&PC and MOEF.
74.	141	Genesis Associates P Ltd, Delhi 01/53/8/93/AM11/G-2	5/14/2010	10,000 Air conditioners with R-22 Gas in cyclinder	1125.00	Reminder may be sent to MOEF.

3.1.3 Following 3 applications were rejected.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks

1	7	P S Carbons, Sonapat 01/53/162/431/AM10/P-132/IC	6/22/2009	10,000 MTS Shredded Tyrs	254.40	MOEF vide letter dated 29.4.2010 has not recommended the case.
2	21	K.G. Nandini Enterprises, Bloer 01/53/1621231/AM10/K-24/IC	12/7/2009	100 MT E Waste	40.00	MOEF vide OM dated 19.4.2010 has rejected the proposal.
3	26	Impex Ferro Tech Ltd., Kolkata 01/53/8/648/AM10/I-28/IC	1/18/2010	66000 MTs Ferro Manganese Slag as detailed in the application.	3198.39	Firm has requested to keep their case pending, till further request is received from them, it was decided to reject & close the case file.

3.1.4 Following 29 applications to be examined on file.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
1.	1	Jay Plastic Industries, Silvassa 01/53/8/284/MA09/J-8/IC	9/18/2008	600 MTs Acrylic Plastic Sheet Scrap	82.80	To be examined on file.
2.	4	Coromandel Fertilizers Ltd., Secunderabad 01/53/8/853/AM10/C-62/IC	3/20/2009	150 Kgs Bromotrifluoromethane	5.43	Firm to furnish confirmation from the Exporter that gas to be imported is recycled.
3.	16	Varya Home Design P Ltd., New Delhi 01/53/8/416/AM10/V-19/IC	9/29/2009	6050 Pcs Capiz Sea Shell & Mother of Pearl	11.06	To be examined w.r.t. the fact as to why the comments of MOEF(WL) is required in this case.
4.	18	Navicom Technology International Pvt. Ltd., Delhi 01/53/8/484/AM10/N-23/IC	10/28/2009	1 No. of Radar Simrad BR -24	77.00	The case to be examined for the condition w.r.t. re-export has to be properly worded and endorsed on the licence subject to BG/LUT.
5.	31	Shyam Sel & Power Ltd, Kolkata 01/53/162/1563/AM10/S-125/ic	2/16/2010	10,000 MTs High Manganese Oxide Slag	838.8	To be examined on file w.r.t. the use of Manganese Oxide Slag and reasons for importing.
6.	32	Shyam DRI Power Ltd., Kolkata 01/53/162/1564/AM10/S-124/IC	2/23/2010	10,000 MTs High Manganese Oxide Slag	838.8	To be examined on file w.r.t. the use of Manganese Oxide Slag and reasons for importing.
7.	33	Hughes Network Systems India Ltd., Delhi 01/53/8/693/AM10/H-35	2/24/2010	1500 Nos. Kit, Hughes HN 7000S IST, 64 W PSU W/OCDROM and 1500 Assy, Radion Anubis - Intl 2 W.1M Satellite Communication Equipment)	227.17	To be examined w.r.t. the WPC licence furnished by the firm.
8.	38	Industrial Foams P Ltd., Delhi	3/2/2010	200 MTs HCFC 141B	156.4	To be examined on file w.r.t. the requirement of comments

		01/53/8/731/AM10/I-33/				of C&PC.
9.	39	Tata Institute of Fundamental research, Bangalore 01/53/8/1598/AM10/T-64	3/3/2010	7500 Vials Drosphila Melanogaster Strains Vials	0.6	To be examined on file w.r.t. the item of import and concerned Technical Authority.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
10.	42	JSW Steel Ltd., Mumbai 01/53/8/737/AM11/J-34	3/8/2010	2 Nos. Rod Source Co- 60 Activity 148 MBq	1.07	Firm was asked to furnish copies of import licence earlier obtained by them for this item, they have not done so. Examine on file.
11.	53	Super Auto Force Ltd., Chennai 01/53/162/1725/AM10/S- 144	3/30/2010	2nd hand One Personal Computer & Service Dell Power Ede 860 Consisting of its parts (as detailed in the application)	18.08	Case may be referred to IT. May also be examined whether comments of MOEF required in this case or not.
12.	60	Indian Explosives Ltd., Kolkata 01/53/162/13/AM11/I-1/IC	4/5/2010	2,54,80,000 Meter Signal Shock Tube (Explosives)	512.65	Firm to furnish copy of explosive licence with specific mention regarding place of storage of Explosives.
13.	68	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/20/AM11/H-2/IC	4/15/2010	456 Kgs CEC Legislative Fuel	1.14	Examine whether licence is required at all for importing through IOC. Also whether they are covered by Notification No. 2 dated 27.8.2009.
14.	74	Jahaan International, Delhi 01/53/8/23/AM11/J-3	4/15/2010	500 Nos. O General Air Conditioners with R-22 Gas	20.68	To be examined on file along with file of M/s.Saveer International, Delhi wherein the office address are same for both the units.
15.	79	Saveer International, Delhi 01/53/8/24/AM11/S-8/IC	4/16/2010	500 Nos. O General Air Conditioners with R-22 Gas	20.68	To be examined on file along with file of M/s.Jahann International, Delhi wherein the office address are same for both the units.
16.	82	Infant Jesus Educational Trust, chennai 01/53/8/36/AM11/I-2/IC	4/19/2010	3 Aircrafts used for ground training of Aircraft maintenance engineering students	68.55	Case Nos. 82, 83 and 124 are to be examined together.
17.	83	Coimbatore Aeronautical College (a unit of Infant	4/19/2010	3 Aircrafts used for ground training of	32.90	Case Nos. 82, 83 and 124 are to be examined together.

		Jesus Educational Trust), Chennai 01/53/8/35/AM11/C-3/		Aircraft maintenance engineering students		
18.	86	International Centre for Automotive Technology, Gurgaon 01/53/8/37/AM11/I-3/IC	4/22/2010	16,499 Kgs (100 Drums) BSII, BSIII and BS IV Diesel and Gasoline	20.68	Examine whether licence is required at all for importing through IOC. Also whether they are covered by Notification No. 2 dated 27.8.2009.
19.	89	White Lotus International, Delhi 01/53/8/41/AM11/W- 1/IC	4/22/2010	782 MTs R-134 A	405.39	To be examined w.r.t. the IEC verification report as per P.C. No.94 dt. 16.6.2009.
20.	91	Manali Refrigeration, Rajkot 01/53/8/53/AM11/M-7/IC	4/26/2010	5 Gallon Stainless Steel Syrup Tank Old & Used (37,500 Nos.)	139.99	To be examined w.r.t. the use of item of import.
21.	92	Dynamatic Technologies Ltd., Blore 01/53/8/5/AM11/D-2/	4/26/2010	One unmanned Ariel Vehicle as detailed in the application	293.82	To be examined w.r.t. the use of item of import and justification.
22.	124	Coimbatore Aeronautical College (a unit of Infant Jesus Educational Trust), Chennai 01/53/8/11/AM11/C-2/	8/4/2010	3 Aircrafts used for ground training of Aircraft maintenance engineering students	68.55	Case Nos. 82, 83 and 124 are to be examined together.
23.	126	Shell Technology India P Ltd, Bangalore 01/53/162/1712/AM10/S- 140/IC	3.23.2010	3.7 Ltrs Straight Run Gas Oil 200 Ltrs Heavy Gas Oil 400 Ltrs Light Gas Oil	1.96	Examine whether licence is required at all for importing through IOC. Also whether they are covered by Notification No. 2 dated 27.8.2009.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
24.	127	New Age Industries Ltd., Surenderanagar 01/53/8/766/AM10/N-38/IC	31/3/2010	25,000 Kgs Halon 1301 Gas	23.32	To be examined along with confirmation received from the Exporter that gas to be imported is recycled.
25.	130	Valvoline Cummins Ltd, New Delhi 01/53/8/760/AM10/V-34/IC	3/26/2010	80,000 Litres Aqueous Urea	17.29	Examine whether licence is required at all for importing through IOC. Also whether they are covered by Notification No. 2 dated 27.8.2009.
26.	132	IBM India P Ltd., Bangalore 01/53/8/603/I-30/AM07	4/26/2010	refurbished computer parts		Process for PRC consideration.
27.	133	Refex Refrigeration Ltd., Chennai 01/53/8/183/AM08/R-22/IC	4/15/2010	R-123 Gas 500 MTs		Process for PRC consideration.

28.	134	Refex Refrigeration Ltd., Chennai 01/53/162/2352/AM07/R-82	4/15/2010	HCFC 134 A Gas 3000 MTs		Process for PRC consideration.
29.	135	Gunnebo India Ltd., Mumbai 01/53/8/157/AM08/G-17/IC	4/20/2010	27,250 Kgs of Halotron 1 Presat Base		Process for PRC consideration.

3.1.5 Following 1 application was considered and granted ex post facto approval.

Sl.No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision / Remarks
137	Grant of import licences for import of Radial Tyres as per guidelines approved by C&IM.				Committee accorded ex-post facto approval.

4. Following decisions were taken:

- 4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.**
- 4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.**
- 5. Meeting ended with thanks to all participants.**
